



# DELHI STATE LEGAL SERVICES AUTHORITY

(Constituted Under the 'Legal Services Authorities Act, 1987',  
an Act of Parliament)

**Under the Administrative Control of High Court  
of Delhi**

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No. 13/DLSLA/ADRWing/2<sup>nd</sup> E-LA/2020/

Dated 16.09.2020

## OFFICE ORDER

Following Lok Adalat benches are being constituted for amicable settlement of Labour Disputes on the day of E-Lok Adalat which is scheduled to be held on **20.09.2020 (Sunday)** at Rouse Avenue Courts Complex, New Delhi:-

S. N.	Lok Adalat Judge	Associate Member	Staff	Case assigned
1.	<b>Sh. Lokesh Kumar Sharma,</b> Ld. PO, Labour Court	<b>Ms. Renu Rawal,</b> Advocate (9958601560)	Own Court	Own Court's Cases
2.	<b>Sh. Vinay Singhal,</b> Ld. PO, Labour Court	<b>Sh. Sourabh Rastogi,</b> Advocate (9136786388)	Own Court	Own Court's Cases+ Referred Cases of other Labour Courts/Industrial Tribunals

### Note: -

- Ahlmads of Courts other than aforesaid Labour Courts shall hand over the files of referred cases to the Ahlmad of the Court of Sh. Vinay Singhal, Ld. PO, Labour Court.
- Honorarium will be paid by Central, DLSA, Tis Hazari Courts, Delhi. Hence, all Concerned are requested to send the attendance sheet to Central, DLSA, Tis Hazari, Delhi.

Sd/-

**(Gautam Manan)**  
Special Secretary

### Copy to:-

- Sh. Girish Kathpalia**, Ld. District & Sessions Judge (HQs)/Chairperson, Central DLSA, Tis Hazari Courts, Delhi.
- Ms. Sujata Kohli**, Ld. District & Sessions Judge cum –Special Judge (PC Act)(CBI), Rouse Avenue Courts Complex, New Delhi *with request to kindly pass necessary instructions to concerned Officials of Computer Branch, Care*

*Taking Branch and AE (Electrical) for seamless functioning on 20.09.2020 (Sunday).*

3. **Sh. Chandra Gupta**, Ld. PO, Industrial Tribunal, Rouse Avenue Courts Complex, New Delhi.
4. **Sh. Rajiv Mehra**, Ld. PO, Industrial Tribunal, Rouse Avenue Courts Complex, New Delhi.
5. **Sh. Pawan Kumar Matto**, Ld. PO, Labour Courts, Rouse Avenue Courts Complex, New Delhi.
6. **Sh. Ramesh Kumar-II**, Ld. PO, Labour Courts, Rouse Avenue Courts Complex, New Delhi.
7. **Sh. Lokesh Kumar Sharma**, Ld. PO Labour Court, Rouse Avenue Courts, Complex, New Delhi.
8. **Sh. Vinay Singhal**, Ld. PO Labour Court, Rouse Avenue Courts, Complex, New Delhi.
9. **Sh. Anil Kumar**, Ld. PO, Labour Courts, Rouse Avenue Courts Complex, New Delhi.
10. **Ms. Veena Rani**, Ld. PO, Labour Courts, Rouse Avenue Courts Complex, New Delhi.
11. **Ms. Neeti Suri Mishra**, Ld. Secretary, Central DLSA, Tis Hazari Courts, Delhi.
12. **Ms. Renu Rawal**, Advocate (9958601560)
13. **Sh. Sourabh Rastogi**, Advocate (9136786388)
14. All Concerned.

Sd/  
**(Gautam Manan)**  
Special Secretary

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE  
(PC ACT)(CBI)ROUSE AVENUE DISTRICT COURT COMPLEX, NEW DELHI.**

No.Lok Aadalat/RADC/Gaz./2020/E-14167-14184

Dated 19<sup>th</sup> September, 2020.

E-copy of the Office Order of Ld. Special Secretary, Delhi State Legal Services Authority, Patiala House Courts Complex, New Delhi dated 16<sup>th</sup> September, 2020 received through e-mail where the Ld. Special Secretary, DSLSA has informed constitution of Lok Adalat Benches for amicable settlement of Labour Disputes during E-Lok Adalat scheduled to be held on 20.09.2020 (Sunday) at Rouse Avenue Court Complex, New Delhi. The Ld. Special Secretary has also requested Ld. Principal District & Sessions Judge cum –Special Judge (PC Act)(CBI), Rouse Avenue Courts Complex, New Delhi to kindly pass necessary instructions to concerned Officials of Computer Branch, Care Taking Branch and AE (Electrical) for seamless functioning on 20.09.2020 (Sunday). The office order be forwarded digitally for information and necessary compliance to:-

1. All Ld. Presiding Officers, Industrial Tribunal and Labour Courts at Rouse Avenue District Court, New Delhi.
2. The Hony. Secretary, Rouse Avenue Court Bar Association, New Delhi(Registered Office:-C-18, SDA Market, Opp. IIT Gate, New Delhi-110016.).
3. The President, Labour Law Association, 222, First Floor, Second Avenue, Jorbagh, New Delhi-110003.
4. Ld. Special Secretary, Delhi State Legal Services Authority, Patiala House Courts Complex, New Delhi, for information.
5. Ld. Secretary Delhi Legal Services Authority, Central District, Tis Hazari Courts, Delhi.
6. The P.S. to Ld. Principal District & Sessions Judge-cum-Special Judge (PC Act)(CBI), RADC, New Delhi.
7. The In-charge, Computer Branch, RADC, New Delhi for information and necessary action for seamless functioning on 20.09.2020 (Sunday) and also for uploading the same on Official Website.
8. The Branch In-charge, Administration Branch, RADC, New Delhi for information and necessary action for seamless functioning on 20.09.2020 (Sunday).
9. The Branch In-charge, Carte Taking Branch, RADC, New Delhi for information and necessary action for seamless functioning on 20.09.2020 (Sunday).
10. The Executive Engineer (Electrical), PWD, RADC, New Delhi for information and necessary action for seamless functioning on 20.09.2020 (Sunday).
11. The Executive Engineer(Civil), PWD, RADC, New Delhi for information and necessary action for seamless functioning on 20.09.2020 (Sunday).

This issues with the prior approval of Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), RADC, New Delhi.

This is computer generated copy and does not require signature.

Sd/-  
**(Arun Bhardwaj)**  
Officer In-charge(Judicial)  
For Principal District & Sessions Judge-  
cum-Spl. Judge (PC Act)(CBI)  
Rouse Avenue District Court  
New Delhi